



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01/05/2019

O.A./260/486/2014

ALOKE KUMAR KHATUA
-V/S-
M/O RAILWAYS

ITEM NO:28

FOR APPLICANTS(S) Adv. : Mr. S.B. Jena

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant has filed a Memo on 29.04.2019 for withdrawal of the O.A. The Memo is allowed. Accordingly, the O.A. is disposed of as withdrawn.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>